

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
*Dated Guwahati, the 20<sup>th</sup> April, 2018*


No.HC.XLV/272/845/2018/PM&P# Shri Abhijit Dutta, Systems Officer, Nagaon, presently posted as Systems Officer on Special Duty, Gauhati High Court, Guwahati, is hereby released from Gauhati High Court, Guwahati, w.e.f 1<sup>st</sup> May, 2018, and he is directed to join the Office of the District & Sessions Judge, Nagaon, accordingly.

By Order,  
Sd/- Robin Phukan  
**REGISTRAR GENERAL**

Memo No.HC.XLV/272/846-860/2018/PM&P dated Guwahati, the 20<sup>th</sup> April, 2018

Copy to: -

1. The L.R. cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. Registrar (Vigilance/Judicial & IT/Administration), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Nagaon.
6. The Joint Registrar (PM&P)/CPC, Gauhati High Court, Guwahati.
7. The Chief Judicial Magistrate, Nagaon.
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
9. The Systems Analyst, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court website.
10. Shri Pranab Duara, Systems Officer, Gauhati High Court, Guwahati.
11. Shri Abhijit Dutta, Systems Officer on Special Duty, Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR GENERAL**  
RS  
28-04-18